

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO. 3

SERVICE TAX Appeal No. 564 of 2012

(Arising out of OIO/STC/32/COMMR/AHD/2012 dated 25.08.2012 passed by
Commissioner of Service Tax- Ahmedabad)

GSEC AVIATION LTD

2nd Floor, Gujarat Chambers Building,
Ashram Road, Ahmedabad-Gujarat

.....Appellant

VERSUS

C.S.T.-SERVICE TAX - AHMEDABAD

7 Th Floor, Central Excise Bhawan, Nr. Polytechnic
Central Excise Bhavan, Ambawadi,
Ahmedabad, Gujarat-380015

.....Respondent

APPEARANCE:

Shri J. C. Patel & Amit Laddha, Advocate appeared for the Appellant
Shri A.K. Mudvel, Superintendent (Authorized Representative) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 14.09.2023
DATE OF DECISION: 08.03.2024

The appeal is disposed of. For order, see order of date in Service
Tax Appeal No. 193 of 2012.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Neha